

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.82 of 2013**

**Dated : 3<sup>rd</sup> October, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Eastern India Power Tech. Ltd. ....Appellant (s)**

**Versus**

**Assam Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. S. Ganesan, Sr. Adv.  
Ms. Deepti Sarin  
Mr. Manu Seshadri

Counsel for the Respondent (s) : Mr. Heshu Kayina for R.1  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2

**ORDER**

At the request of the learned counsel for both the parties, post the matter for hearing on **30<sup>th</sup> October, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**